

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 25

Dated Guwahati, the 6th May, 2013.

In supersession of all previous orders/notifications, Hon'ble the Chief Justice has been pleased to reconstitute the Administrative Committee under Rule 1 of Gauhati High Court Rules, as hereunder:

Sl. No.	Name of the Committee	Names of the Hon'ble Judges	Secretary
1.	Administrative Committee	1. Hon'ble the Chief Justice, 2. Hon'ble Mr. Justice I.A. Ansari, 3. Hon'ble Mr. Justice T. Vaiphei, 4. Hon'ble Mr. Justice B.K. Sharma, 5. Hon'ble Mr. Justice B.P. Katakey, 6. Hon'ble Mrs. Justice Anima Hazarika, 7. Hon'ble Mr. Justice H. Roy.	Registrar General

By Order,

Sd/- R. Phukan
I/C REGISTRAR GENERAL

Memo No.HC. III -33/ 2012/ 1473 - 87 / G dated 6th May, 2013

Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ / Aizawl Bench, Aizawl
3. The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
11. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload this notification in the website of Gauhati High Court.
12. The Superintendent (_____), Gauhati High Court, Guwahati.
13. The Court Master (_____), Gauhati High Court, Guwahati.
14. The Court Officer No. 1, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


I/C REGISTRAR GENERAL

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